

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Dated, the 4th February, 2020.

No.HCM/1/96/BENCH As directed, it is hereby informed to all the learned counsel and concerned parties that a **Special Division Bench** comprising of **Hon'ble the Chief Justice** and **Hon'ble Mr. Justice L.S. Jamir** is constituted on **05.02.2020 at 2:00 P.M.**

Sd/-
(**W. TONEN MEITEI**)
REGISTRAR (JUDL.)

Imphal, the 4th February, 2020

No.HCM/1/96/BENCH/ 2412 - 31
Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Administration & Vigilance, High Court of Manipur.
3. The Govt. Advocates, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned file.

*For kind information and circulation
to the learned members*

W. Tonen Meitei 4.2.2020
(**W. TONEN MEITEI**)
REGISTRAR (JUDL.)